

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JAWAN MINING AND CONSTRUCTION EQUIPMENTS PRIVATE LIMITED Date of Commencement of Liquidation: 25-07-2025; List of Stakeholders as on Date: 01-11-2025; Name of IP: Gunjan Jain; Process Number: 1; Last 5 digit of registration number: 14409

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		4043399		4043399				NA
2	Liquidation costs incurred till date		163612		163612				NA
3	Secured financial creditors	1	53346658	1	53346658				Annexure 3
4	Unsecured financial creditors	4	139264436	4	139264436				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	486955	1	486955				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	7201329.26					7201329.26	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		7	204506389.26	6	197305060			7201329.26	